

ITEM NO.47

COURT NO.4
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION II

Criminal Appeal No(s). 2200/2026

AMAN SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 15987/2023 - EXEMPTION FROM FILING O.T.

WITH

Cr1.A. No. 2201/2026 (II)

Cr1.A. No. 2202/2026 (II)

Date : 25-05-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Dr. P. George Giri, Adv.
Dr. Jasmin Kurian Giri, Adv.
Mr. Ginesh P, Adv.
Ms. Renjini Ps, Adv.
Mr. P. George Giri, AOR

Ms. Mridula Ray Bharadwaj, AOR

For Respondent(s) : Mr. A.K.Misra, A.G., U.P., Sr. Adv.
Mr. Arup Banerjee, AOR
Mr. Ajay Kumar Prajapati, Adv.
Mr. Ghanshyam Singh., Adv.
Mr. Shiv Pratap Singh, Adv.
Mr. Kumar Rupak, Adv.
Mr. Tanisha Dev Kadam, Adv.
Mr. Sanjeev Sharma, Adv.
Mr. Rajiv Agnihotri, Adv.
Mr. Shiv Pratap Singh., Adv.
Mr. Tanishq Dev Kadam, Adv.
Mrs. Noopur Dubey, Adv.
Mr. Raj Kumar Prasad., Adv.

UPON hearing the counsel the Court made the following

O R D E R

Liberty is reserved to the parties to mention during the
partial Court working days.

(NEETU SACHDEVA)
DEPUTY REGISTRAR

(DIVYA BABBAR)
COURT MASTER (NSH)